

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2019/579 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chatra Bhukhan Gogoi,
District & Sessions Judge,
Sonitpur.

Dated Guwahati the 4th February, 2022

Sub: **Station leave permission .**

Ref:- Your letter No.DJ(S) 535 dated 02.02.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, by official car, at own cost, from the evening of 04.02.2022 till the morning of 07.02.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-142/2019/580/A, dated , 04-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rao